

COURT - I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-246 of 2011 in
DFR - 1416 of 2011

Dated : 10th January, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Utility Users' Welfare Association ... **Appellant (s)**
Versus
Gujarat Electricity Regulatory Commission & Anr. ...**Respondent (s)**

Counsel for the Appellant(s): Mr. Abhimanue Shrestha

ORDER

The learned counsel for the Appellant is withdrawing this Application as he intends to seek his remedy in the appropriate Forum.

Accordingly, the Application is dismissed as withdrawn.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs